

ACCIDENTS ON RAILWAY LEVEL CROSSINGS

•71. SHRI J. C. CHATTERJI: Will the Minister of RAILWAYS be pleased to -state:

(a) the number of railway accidents which took place in the month of July, 1962 on the railway level-crossings;

(b) the number of persons killed or wounded in those accidents; and

(c) what steps Government have taken to prevent recurrence of such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Six.

(b) None was killed. 9 persons received injuries.

(c) A Statement is laid on the Table of the Sabha.

STATEMENT

For the accidents at unmanned level crossings the responsibility for the accident is mostly due to the negligence of the road user to exercise the required degree of care while using the level crossing. On either side of the unmanned level crossings, whistle boards are displayed and drivers of trains are required to whistle in order to warn the vehicular traffic of the approaching trains. Notice Boards warning the road traffic of the approaching unmanned level crossing are displayed to the Road authority.

Officers and other supervisory staff inspect manned level crossing gates frequently to ensure that the gates are properly equipped and the gate-men understand their duties.

In cases where the railway staff are found to blame, suitable action is taken against them.

GLASS PIECES FOUND IN A BOTTLE OF AERATED WATER IN DELHI

•72. SHRI BANSI LAL: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that glass pieces were found in an aerated water bottle in the third week of July, 1962 in Delhi;

(b) if so, what steps Government propose to take against the manufacturer of the beverage bottled in the said aerated water bottle; and

(c) whether Government propose to check all such manufacturers' institutions with a view to stopping such incidents; if not, what are the reasons thereof?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR) : (a) The Municipal Corporation of Delhi have reported that a bottle was presented to them in an open condition with some pieces of glass and some quantity of orange juice.

(b) The concerned aerated water factory was immediately inspected and found running under unhygienic conditions in the first place. The defects have been remedied.

(c) Necessary steps have been taken to intensify the inspections of such factories as well as retail shops dealing in such products.

STRIKE BY COASTAL SEAMEN IN BOMBAY PORT

•73. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of coastal seamen in Bombay port were on strike during the last week of June;

(b) if so, how many vessels were affected due to the stoppage of work by the seamen;